सरगुता के खदान कर्मचारियों की मांगे

⁴ 292. पंडित भवानी प्रसाद तिवारीः क्या श्रम तथा पुनर्वीस मंत्री यह बताने की कृपा करेंगे कि :

- (क) कः यह सच है कि मध्य प्रदेश के सरगुजः के खदान-कर्मचारियों ने बड़ी संख्या में दिल्ली पहुंचने के लिये ब्रौर वहां सरकार को अपनी मांगें प्रस्तुत करने के लिये पैदल याबा ब्रारम्भ की है; और
- (ख) यदि हां, तो उनकी मांगें क्या है और उनको पूरा कर हे के लिये मरकार द्वारा क्य कदम उठाये गये हैं ?

DEMANDS OF WORKERS IN SURGUJA MINES

*292. FT." BHAWANI PRASAD TIWARY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that a large number of workers working in the mines of Sarguja in Madhya Pradesh have started to reach Delhi on foot to present their demands to Government; and
- (b) if so, what are their demands and what action has been taken by Government to meet them?]
- े श्रम, तथा पुनर्वास मंत्री (श्री जयसुख-लाल हायी): (क) तथा (ख) एक दिवरण मर्दन की मेज पर रख दिया गया है। दिलिये परिज्ञिष्ट 94, अनुपत्न संख्या 13]

t[THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): (a) and (b) A statement is laid on the Table of the House.] [See Appendix LXIV, An-nexure No. 13.]

t[] English translation.

RECOMMENDATION OF THE STUDY TEAM APPOINTED by NATIONAL LABOUR COMMISSION

*293. SHRI T. V. ANANDAN: Will the Minister of LABOUR AND REHA-BILITATION be pleased t_0 state:

(a> whether the Study Team appointed by the National Labour Commission has recommended that the wage structure for railwaymen should i>e different from that of other civil servants in the country; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JA1SUKH-LAL HATHI): (a) and (b) The Government understand that the Study Team has submitted a report to the National Commission on Labour. The Government is not seized of this matter now and will consider it on receipt of the recommendations of the National Commission.

POSTS OF INSPECTORS IN EMPLOYEES STATE INSURANCE CORPI

*294. SHRI MAHAVIR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that a large number of posts of Inspectors in Employoes Stat_e Insuranc_e Corporation are lying vacant;
- (b) if so, what is the number and since when these posts are lying vacant;
- (c) what is the mode of recruitment to these posts; and
- (d) what steps are being taktn by Government to fill up these vacant posts?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): (a) No.

- (b) Does not arise.
- (c) Under the Recruitment Regulations fifty per cent of the posts are filled by direct recruitment through an

open competitive examination and fifty pep cent by departmental promotion by selection from among employees of the Corporation on the recommend tion of a Departmental Promotion j Committee.

id' No action is called for on the part of Government.

E IN R. K. Pi RAM

*295. SHR1 B. C. P ATT AN A YAK: Will the Minister of COMMUNICATIONS be pleased to si

- (a) whether it is a fact that there is no sub-Post Office in Sectors Vlil and IX of R. K. Puram, a Colony of Central Government employees in New Delhi;
- (b) whether it is also a fact that there is not a single letter box in that area: and
- (c) if so, when these facilities will be provided there?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS ('SHRI T. K. GU-JRAL): (a) Yes. Sir.

- fb 1 No. Sir. Letter Boxes have been planted in Sectors VIII & IX of R. K.; Puram very recently.
- (c) Opening of a new post office depends on securing suitable accomodation for which efforts are being made. A Post Office will be opened as soon as accommodation is secured.

PENSIONS TO DISPLACED PERSONS FROM SINDH

*296. SHRI JAIRAMDAS DATJLAT-RAM: Will the Minister of LABOUR AND REHABILITATION be pleased to state the reasons in full why applications by retired public servants of Sindh supported by most of the documentary evidence needed for grant of pensions are not being sanctioned despite the passage of 19 years since partition even though the applicants have fulfilled the demand of Government for two sureties in case the claim

for pension is not confirmed by Pakistan Government on acocunt of any particular unavoidable documeol!

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): Pending veri-ficat'on and acceptance, by the Government of Pakistan, of their claims for pension. Displaced Government servants from West Pakistan (including Sindh) are granted pensions on production of original documents comprising;

- (1) Pension Payment orders; or
- (2) Retirement orders issued by the Pakistan Authorities; or
- (3) Orders communicating sanc tion of pension issued by the Departmental Authorities Pakistan.

Before the actual payment of pensions is authorised as above, the claimants are further required to execute Indemnity bonds supported with two sureties.

The question of cases being kept pending for sanction, where the above conditions are fulfilled, does not arise.

fINDiAN SOCIAL INSTITUTE: NEW DELHI

*265. SHRI MAHAVIR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that a large sum of money is being given as grantin-aid to the Indian Social Institute, New Delhi for conducting training courses for managers, supervisee workers;
- (b) whether it is a fact that the Institute aims at prepagating a parti cular religion and if so, what are the ;:eason_s for which grants are given to such institution; and
- (c) whether it is a fact that a deci sion in the matter has been taken without consulting the National Pro-

fTransferred from the 9th May, 1968